

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I. D. SWAMI): (a) According to the information furnished by the National Crime Records Bureau, the details of State and UT-wise incidence of IPC crimes under various heads during the year 2002 are given in Annexure No. 19].

(b) The reasons for the occurrence of the said crimes include unchecked migration, illegal settlement, diverse socio-religio-cultural disparities, uneven distribution of income and the perception among organized groups, gangsters, professional criminals, youth and juvenile that crime affords a short-cut to a lavish lifestyle.

(c) 'Police' and 'Public Order' are State subjects as per the Seventh Schedule to the Constitution of India. The detection, registration, investigation and prevention of crimes are primarily the responsibilities of the State Governments. However, the Ministry of Home Affairs have issued guidelines to the State Governments from time to time to give more focused attention to improving the administration of the criminal justice system.

#### **Modernisation of Delhi Police**

4241. DR. ABBAR AHMED:

SHRI RAJEEV SHUKLA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the manpower and modernisation requirements of Delhi Police, as recommended by Bureau of Police Research and Development have been fully met; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIN PATHAK): (a) and (b) The Government have identified the following areas which need to be strengthened on priority in the first phase of implementation of the recommendations made by the Bureau of Police Research & Development:

- (a) Upgradation of training facilities;
- (b) Computerization at Police Station Level;
- (c) Modernization of Delhi Traffic Police;
- (d) Upgradation of communication network;

- (e) Separation of crime investigation from law & order functions at Police Station level by creation of dedicated teams of investigating officers;
- (f) Setting up of Metro Rail Police Station and a Police Post; and
- (g) Miscellaneous proposals of modernization including modernization of weaponry.

**Nexus between Naxalites of Andhra Pradesh and Maoists of Nepal**

4242. SHRI C. RAMACHANDRAIAH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have received information that the Naxalites in Andhra Pradesh and other States were working in coordination with Maoists of Nepal in their terrorist activities;
- (b) if so, whether Government have sought help from the Government of Nepal to check the menace from Nepal; and
- (c) what is Nepal Government's response in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIN PATHAK): (a) There are reports of CFML-PW and MCC, the two major naxalite outfits having links with Maoists of Nepal.

(b) and (c) India and Nepal fully share the objective of combating terrorism and cross-border crime. There is close cooperation between Nepal and India on the issue of cross border terrorism and misuse of the open Indo-Nepal border. The Governments of India and Nepal have agreed that they would not allow their respective territories to be used for activities inimical to the interests of either country.

**Mosque online**

4243. SHRI KARTAR SINGH DUGGAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact the Madarassas in Rajasthan are getting Cyber savvy; and
- (b) what is the infrastructure obtaining in Fehnam Mosque in the walled city of Jaipur and how does its establishment wish to go online?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS